

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.245/92

with

MA.349/92

Date of the order : 20-3-92

Between :

1. P. Rama Murthy
2. M.A. Quader
3. K. Laxman
4. P. Srinivasa Rao
5. M.D. Yunus
6. S. Thirupathy
7. B. Prabhakar
8. B. Babu Rao
9. J. Mallikarjun
10. B. Satyanarayana
11. P. Hari Kishan
12. G. Lingaiah
13. B. Vijaya Kumar
14. A. Kumaraswamy
15. P. Kumaraswamy
16. G. Gopal
17. G. Kotesh
18. M. Narasaiah
19. D. Pedda Rao
20. D. Ramesh

.. Applicants

and

1. The Divisional Railway Manager (BG)
South Central Railway
Secunderabad

..2..

BY

2. The Divisional Commercial Superintendent
Secunderabad Division(BG)
South Central Railway
Secunderabad, and

3. The Divisional Personnel Officer(BG)
South Central Railway
Secunderabad. .. Respondents .

Counsel for the applicant : Sri P. Krishna Reddy,
Advocate

Counsel for the Respondents : Sri N.R. Devraj,
SC for Railways.

CORAM :

HON'BLE SRI C.J. ROY, MEMBER(JUDL)

(Order of the Single Bench delivered by Hon. Sri C.J.Roy,
Member(Judl))

Mr. P. Krishna Reddy, learned counsel for the applicant and Mr. N.R. Devraj, Standing Counsel for the respondents are present and heard. Mr. Krishna Reddy states that all the petitioners are having a common interest and they are entitled for a common relief arising out of the same cause of action. They are all summer watermen and they seek the same relief in the main OA. Heard. The Miscellaneous Petition No.349/92 is allowed.

After hearing learned counsel of both sides, I have felt it fair to dispose of this matter at admission stage itself with a direction to the respondents.

In similar OAs outside this Tribunal, it is brought to my notice, that directions were given to the respondents with

...

P2
A

20

reference to watermen as applicants therein, that even if they are not on the live register, the respondents after exhausting the live register, the respondents after exhausting the live register by providing employment to those who are on the live register, they may consider employing others.

Therefore, I direct the respondents to consider to employ these applicants as summer watermen for the season from 1-4-1992 to 31-7-1992 after exhausting the people in the live register and if there are still vacancies, before considering any rank outsiders, the applicants herein may be considered.

With these observations, the OA is disposed of at admission stage itself.

ws my
(C.J.Roy)
Member (J)

Dated 20th March, 1992
Dictated in Open Court

8/3/92
Deputy Registrar (J)

sk

To

1. The Divisional Railway Manager (BG)
S.C.Railways, Secunderabad.
2. The Divisional Commercial Superintendent,
Secunderabad Division (BG) S.C.Rly, Secunderabad.
3. The Divisional Personnel Officer (BG) S.C.Rly, Secunderabad.
4. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.N.R.Devraj, SC for Rlys, CAT.Hyd.
6. One spare copy

pvm.

*P3-2
C115*

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 20-3-1992.

ORDER → JUDGMENT

R.A./C.A./M.A. No. 349/92

O.A. No. 245/92 ⁱⁿ

T.A. No. (W.P. No.)

Admitted and interim directions issued

CA

Disposed of with directions at ~~admission~~ stage

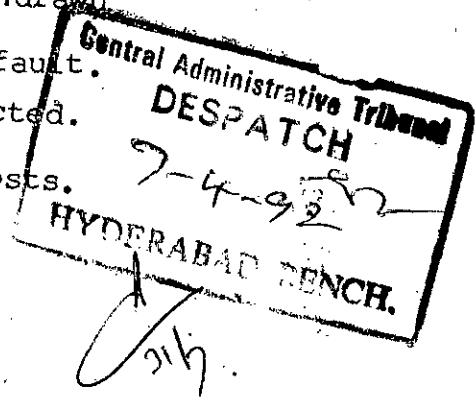
Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.



pvm.